Annexure-1

Name of the corporate debtor: M/s Patwa Automotive Pvt. Ltd.; Date of commencement of liquidation: 30-09-2022; List of stakeholders as on: 07-01-2023

List of secured creditors

(Amount in ₹)

		Identification No.	Details of claim received		Details of claim admitted								lount in C)			
SI No			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whethe r security interest relinqui shed?	Details of Securit y Interes t	Amount covered by guarantee	% share in total amoun t of claims admitt ed	Amount of continge nt claim	Amount of of continge nt claim the maximum of the municular of the municul	Amoun t of any mutual dues, that may be set off	Amount of claim rejected	claim under
1	Kotak Mahindra Bank Limited	CIN- L65110MH1985 PLC038137	23-09-2020	63761145	63761145	SECURED	**	Yes	**	63761145	6.53	NA	NA	0	0	NA
2	Commercial Tax Department,Indo re	SGST Department Circle 09 Indore	20-10-2022	105766785	105766785	SECURED	Pro-rata as per decision of Rainbow papers Pvt Ltd	Yes	Prorate as per decisio n of Rainbo w papers Pvt Ltd	Covered by law	10.82	NA	NA	0	0	Their % share on total security is 11.47793%
3	Bank of Baroda	Pan No- AAACB1534F	15-11-2022	559379145	559379145	SECURED	153926355. 56	No	**	405452789 .66	-	NA	NA	0	0	The secured creditor has
4	Ritwik Finance Enterprises Pvt Ltd	CIN- U70101WB198 7PTC043367	29-10-2022	192572779	192572779 Pa	SECURED	26406499.6	No	**	166166279 .37	-	NA	NA	0	0	not relinquished its rights on security, therefore the amount of claim remaining after adjustment of

										liquidation value of asset
										is classified as
										unsecured
										creditor with
										priority after
										priority after payment of
										unsecured
										financial
										creditors.
										Priority is at
										par with Govt
										dues and other
										operational
										creditors. Priority is at par with Govt dues and other operational creditors
TOTAL		921479855	921479855	180332855		635380214	17.35			

Adequira

Sajjan Kumar Dokania Liquidator

Details of Security Interest of Secured Financial Creditors

S. N.	Secured Creditor	Securities where pari pasu charge with another lender	Collateral Security / Primary Securities where mortgage has been created and having exclusive security interest	Security Interest Value.		
	Bank of Baroda	1)Exclusive 1 st charge by way of hypothecation of entire Raw Materials, Stock-in-process, Stores & Spares, Packing Materials, Finished Goods and Bookdebts of the company, both present and future.	1)EM of Land & Building on Khasra No. 51/4, 50/6 & 49/5/3, PH No 45-admeasuring area 0.549 hectare at village, Lasudia Mori, A.B Road, Indorein the name of Patwa Automotive Pvt Ltd.	1)Current Realizable value of all the collateral securities (Mortgaged Assets) which is yet to be determined.		
1	1)Cash Credit limit of Rs.36.00 Crore.	2) Exclusive 1 st charge by way of hypothecation of entire Machineries, equipments, Motor vehicles, cranes, Electrical Installations, Furniture & Fixtures, Office Equipment and other movable Fixed assets of the company, both present and future.	2) Survey No. 23/1/1, area 0.460 hectare (less Set back area – 670.00sqm hence remaining land area 3930.00sqm) situated at village Chandesri Patwari halka No 41/72, tehsil and district: Ujjain (M.P) in the name of Patwa Automotive Pvt Ltd.			
	2)Cash Credit limit of Rs.36.00 Crore.			2)Pari pasu charge with Kotak Mahindra Bank on entire Raw Materials, Stock-in-process, Stores & Spares, Packing Materials, Finished Goods and Book- debts		
	3)Term Loan of Rs.0.61Crore			Machineries, Vehicles, Cranes, Electrical Installations, Furniture & Fixtures, Office Equipment and other movable Fixed assets of the company.		
	Total Claim: Rs.418542713/-					
	Ritwik Finance Enterprises Private Limited Term Loan of Rs. 12.00 Crore		EM of properties- Land Survey no. 49/5/1 & 50/4, Patwari Halka No. 17, Lasudia Mori, Indore,	Current Realizable value of the Primary Security		
2	Total Claim: Rs.157964049/-		admeasuring 33582 Sq.ft (0.312 Hectares) in the name of Patwa Automotive Pvt Ltd.	(Mortgaged Assets)		
3	Kotak Mahindra Bank Limited Overdraft limit of Rs. 5.85 Crore Total Claim Rs.63761144.94	Charge on all existing and future current assets/movable fixed assets of the Borrower.	Not in the name of Patwa Automotive Pvt Ltd.	Pari pasu charge with Bank of Baroda on all the current assets/ movable fixed assets of the company.		

Sajjan Kumar Dokania Liquidator